

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH

6

O.A. NO: 699/87

199

~~XXXXXX~~

DATE OF DECISION 8.10.1992

Shri H.B.Mishra

Petitioner

Shri D.V.Gangal

Advocate for the Petitioners

Versus

Union of India & Ors.

Respondent

Shri P.M.Pradhan

Advocate for the Respondent(s)

CORAM:

The Hon'ble Mr. Justice S.K.Dhaon, Vice Chairman

The Hon'ble Mr. M.Y.Priolkar, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

NO

(S.K.Dhaon)
Vice Chairman

mbm*